

Resume

I completed my B.A. degree in Political Science (Hons) from Sri Venkateshwara College, Delhi University in 1985. In 1988, I completed my bachelor degree of Law from Sri Krishnadevaraya University, Anantapur, Andhra Pradesh in the year 1988.

I started my practice in Hon'ble High Court of Andhra Pradesh and Hon'ble Supreme Court of India from 1988 to 1997. In 1997, I was appointed as a Government Advocate in Central Agency Section, Department of Legal Affairs, Ministry of Law and Justice, Government of India.

I appeared and conducted litigation in Hon'ble Supreme Court of India on behalf of Central Government Ministries.

In 2012, I was appointed as Deputy Legislation Counsel in Legislative Department, Ministry of Law and Justice, Government of India for drafting, scrutinising and vetting of principle and sub-ordinate legislations of different Administrative Ministries. Participated in budget making, imparted legislative training to officers coming from different states. Functioned as director in Railway Board for Dedicated Freight Corridor Corporation for drafting, scrutinizing and vetting of land acquisition notifications.

As a Joint Secretary, I was head of GST notifications during budget session.

I was a practising Advocate in Hon'ble Supreme Court of India from September 2024 till my joining in the Hon'ble NCLT, Kolkata Bench.

In January 2025, I was appointed as a Member (Judicial) in National Company Law Tribunal, Kolkata Bench.



Cheekati Radha Krishna

Member (Judicial)

NCLT, Kolkata